

# **Published by Authority EXTRAORDINARY ISSUE**

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**PART--IV--** Bills introduced in the Tripura Legislative Assembly: Report of Selection Committees presented or to be presented to the Assembly; and Bills published before introduction in that Assembly.

# TRIPURA LEGISLATIVE ASSEMBLY SECRETARIAT NEW CAPITAL COMPLEX AGARTALA, TRIPURA, PIN-799010

No.F.7(13-15)-LA/2024/602

Dated, Agartala, the 4th March, 2024.

## **NOTIFICATION**

"As required under Rule 117 of the Rules of Procedure and Conduct of Business in the Tripura Legislative Assembly, 'The Tripura Appropriation Bill, 2024 (The Tripura Bill No. 1 of 2024)' as introduced in the Assembly on the 4<sup>th</sup> March, 2024 is published in the Tripura Gazette."

(B. Majumder) 63-2024 Secretary

Tripura Legislative Assembly

#### TRIPURA BILL NO.1 OF 2024.

# THE TRIPURA APPROPRIATION BILL, 2024 (THE TRIPURA BILL NO.1 OF 2024).

### A BILL

to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the services of the financial year 2023-24.

BE it enacted by the Legislative Assembly of Tripura in the seventy-fifth year of the Republic of India as follows: -

#### Short Title

1. This act may be called the Tripura Appropriation Act, 2024.

Issue of a sum of Rs.1632,62,41,000/- out of the Consolidated Fund of the State of Tripura for the Financial Year 2023-24.

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees one thousand six hundred thirty two crore sixty two lakh and forty one thousand only towards defraying the several charges which will come in course of payment during the financial year 2023-24 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

# Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

## THE SCHEDULE See Section (2 & 3) Tripura Bill No.1 of 2024

1	2	3						(Rs. In lakhs)
No. of Votes	Services and purposes	Budget Provision						
		Charged on the Consolidated Fund			Voted by Assembly			Grand Total
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Parliamentary Affairs	0.00	0.00	0.00	162.00	7.40	169.40	169.40
2	Governor's Secretariat	0.00	13.54	13.54	0.00	0.00	0.00	13.54
3	General Administration (S.A.)	0.00	0.00	0.00	0.00	4817.03	4817.03	4817.03
4	Election	0.00	0.00	0.00	4866.40	0.00	4866.40	4866.40
5	Law	0.00	0.00	0.00	1063.08	32.84	1095.92	1095.92
6	Revenue	0.00	0.00	0.00	0.00	584.95	584.95	584.95
7	General Administration (AR)	0.00	0.00	0.00	0.00	12.00	12.00	12.00
8	General Administration (P&T)	0.00	0.00	0.00	0.00	200.00	200.00	200.00
11	Transport	0.00	0.00	0.00	0.00	245.00	245.00	245.00
12	Co-operation	0.00	442.00	442.00	141.00	51.02	192.02	634.02
13	Public Works (R&B)	0.00	0.00	0.00	3100.00	10365.00	13465.00	13465.00
14	Power	0.00	0.00	0.00	563.75	10455.40	11019.15	11019.15
15	Public Works (WR)	0.00	0.00	0.00	0.00	7890.87	7890.87	7890.87
17	Information & Cultural Affairs	0.00	0.00	0.00	331.51	0.00	331.51	331.51
18	General Administration (Political)	0.00	0.00	0.00	258.20	0.00	258.20	258.20
19	Tribal Welfare	0.00	0.00	0.00	7098.24	695.86	7794.10	7794.10
20	Welfare of SC	0.00	0.00	0.00	335.00	74.00	409.00	409.00
21	Food & Civil Supplies & Consumer Afairs	0.00	0.00	0.00	2573.00	16.20	2589.20	2589.20
23	Panchayats	0.00	0.00	0.00	2262.82	0.00	2262.82	2262.82
24	Industries & Commerce	0.00	0.00	0.00	243.40	2429.35	2672.75	2672.75
25	Industries & Commerce (H.H. & Sericulture)	0.00	0.00	0.00	0.31	10.00	10.31	10.31
26	Fisheries	0.00	0.00	0.00	891.74	0.00	891.74	891.74
27	Agriculture and Farmers Welfare	0.00	0.00	0.00	1237.53	0.00	1237.53	1237.53
28	Horticulture & Soil Conservation	0.00	0.00	0.00	312.01	0.00	312.01	312.01
29	Animal Resource Development	0.00	0.00	0.00	66.38	524.15	590.53	590.53
30	Forest	390.00	0.00	390.00	0.00	1373.97	1373.97	1763.97
31	Rural Development	0.00	0.00	0.00	17299.28	0.00	17299.28	17299.28
32	T.R.P. & P.T.G.	0.00	0.00	0.00	0.00	483.38	483.38	483.38
33	Science, Technology & Environment	0.00	0.00	0.00	0.49	0.00	0.49	0.49
34	Planning & Co- ordination	0.00	0.00	0.00	1065.95	32.00	1097.95	1097.95

# Tripura Gazette, Extraordinary Issue, March 5, 2024 A. D.

(Rs. In lakhs) 3 2 **Budget Provision** No. of Grand Services and purposes Charged on the Votes Voted by Assembly Total Consolidated Fund Capital Revenue Capital Total Revenue Total 13907.03 35 Urban Development 0.00 0.00 7013.25 6893.78 13907.03 37 Labour 0.00 0.00 0.00 0.00 100.00 100.00 100.00 0.00 0.00 0.00 21.60 721.68 743.28 743.28 39 **Higher Education** 7849.84 40 Secondary Education 0.00 0.00 0.00 26186.39 34036.23 34036.23 Social Welfare & Social 41 0.00 0.00 0.00 9895.09 0.00 9895.09 9895.09 Education 45 Taxes and Excise 0.00 0.00 0.00 466.52 0.00 466.52 466.52 High Court 0.00 0.00 0.00 138.85 0.00 138.85 138.85 48 Fire and Emergency 49 0.00 0.00 0.00 0.00 100.00 100.00 100.00 Services 51 Public Works (DWS) 0.00 0.00 0.00 1027.53 0.00 1027.53 1027.53 Family Welfare and 52 0.00 0.00 0.00 9983.07 2297.54 12280.61 12280.61 Preventive Medicine Tribal Research and 0.00 0.00 53 0.00 0.00 3.28 3.28 3.28 Cultural Institute 365.32 56 Information Technology 0.00 0.00 0.00 0.00 365.32 365.32 57 Minorities Welfare 0.00 0.00 0.00 0.00 770.69 770.69 770.69 Home (FSL,PAC,Prosecution 0.00 0.00 0.00 0.00 23.32 58 23.32 23.32 & Coordination Cell) Tourism 0.00 0.00 0.00 207.00 1350.00 1557.00 1557.00 59 0.00 62 **Elementary Education** 0.00 0.00 2388.00 0.00 2388.00 2388.00 Industries & Commerce (Skill 0.00 0.00 50.00 0.00 50.00 50.00 Development) Health (AGMC & GBP) 64 0.00 0.00 0.00 391.62 0.00 391.62 391.62 **GRAND TOTAL:** 390.00 455.54 845.54 83307.73 79109.14 162416.87 163262.41

# STATEMENT OF OBJECTS AND REASONS

This Bill is introduced under Article 205 of the Constitution of India to provide for the appropriation out of the consolidated fund of the State of Tripura of the moneys required to meet the expenditure of the Government of Tripura for the period from the 1<sup>st</sup> April, 2023 to the 31<sup>st</sup> March, 2024 for the financial year 2023-24.

(Pranajit Singha Roy)
Finance Minister
Tripura.